

Central Administrative Tribunal  
Principal Bench: New Delhi

CCP-353/93 in  
OA 737/86

New Delhi this the 24th Day of November, 1993.

The Hon'ble Mr. N.V. Krishnan, Vice-Chairman

The Hon'ble Mr. C.J. Roy, Member (J)

Jainendra Kumar Jain,  
S/o Late Shri L.S. Jain,  
R/O 3/75, Sham Singh Street,  
Gopinath Bazar, Delhi Cantt-10      ...Petitioner

(By Advocate Shri V.K. Rao)

Versus

Shakti Sinha,  
Director of Education,  
Directorate of Education,  
Old Secretariat, Delhi.      ...Respondent

(By Advocate Mrs. Meera Chhibber)

O R D E R

(Hon'ble Mr. N.V. Krishnan)

The learned counsel for the respondents submits that the original judgement has been complied with by the issue of orders dated 13.9.93 and 17.11.93, copies of which have been produced before us and handed over to the learned counsel for the petitioner also. In the circumstances, the learned counsel for the petitioner seeks permission to withdraw this C.C.P. Permission is granted. Notice of contempt issued to the respondents is discharged.

*[Signature]*  
(C.J. Roy)  
Member (J)

*[Signature]*  
(N.V. Krishnan)  
Vice-Chairman

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